

N O T I C E

IT IS HEREBY notified for the information of the Advocates and the parties appearing in-person that on 1st February 2018 & 2nd February 2018 at Panaji-Goa :

I

The Division Bench headed by the Hon'ble Shri Justice S.S. Kemkar will not be available for judicial work.

II

Urgent mentioning, if any, will be allowed before the reconstituted Division Bench comprising of the Hon'ble Shri Justice C.V. Bhandag and the Hon'ble Kum. Justice Nutan D. Sardessai.

III

After reconstituted Division Bench work is over, if any, the Hon'ble Shri Justice C.V. Bhandag will take up His Lordship's extant judicial assignment.

IV

Hon'ble Kum. Justice Nutan D. Sardessai will sit singly and take up the Criminal matters, as per the boards to be notified separately.

High Court, Appellate Side
Bombay.

25th January 2018

By Order,

Sd/-

(Ajit N. Mare)
Registrar (Judl.-I)